

SHRI RAMJI LAL SUMAN: The Prime Minister should give a statement about the President's rule being imposed in Uttar Pradesh...(*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: Today is the International Women's Day. All the hon. Lady Members have participated in the discussion. The hon. Prime Minister wants to intervene. Do not block him.

...(*Interruptions*)

MR. DEPUTY SPEAKER: For Heaven's sake, please do not interrupt him now. Please allow the hon. Prime Minister to intervene.

[*Translation*]

SHRI RAMJI LAL SUMAN: Mr. Deputy Speaker, Sir, firstly the hon. Prime Minister should give a statement about the incident in Uttar Pradesh...(*Interruptions*) The hon. Prime Minister should give a statement with regard to this matter. The Prime Minister should give a statement on the President's Rule in Uttar Pradesh.

SHRI BASU DEB ACHARIA: We want that the Prime Minister should respond to the undemocratic and unconstitutional act of the Governor of Uttar Pradesh by not allowing the single largest party to form the Government...(*Interruptions*)

MR. DEPUTY SPEAKER: I am on my legs. Will you please resume your seat?

...(*Interruptions*)

MR. DEPUTY SPEAKER: Shri Ramji Lal Suman, please resume your seat. You are the leader of your party. I am on my legs. Will you please resume your seat?

...(*Interruptions*)

[*Translation*]

SHRI RAMJI LAL SUMAN: First, hon. Prime Minister should express his views on President's rule.

KUNWAR AKHILESH SINGH: Hon. Prime Minister is present here, he should clarify the situation in Uttar Pradesh.

[*English*]

MR. DEPUTY SPEAKER: Kunwar Akhilesh Singh, I am on my legs. You are a senior Member. You should know, at least this. You should allow the Presiding Officer to speak. The International Women's Day is a very important matter. Almost all the lady Members have participated in the discussion. The hon. Prime Minister wants to intervene.

...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY (Calcutta North West): What is the difference between a new Member and Shri Acharia if he does like this?...(*Interruptions*)

MR. DEPUTY SPEAKER: Shri Sudhip Bandhopadhyaya, will you please resume your seat? You are also violating the rules. I am on my legs. Please hear me.

...(*Interruptions*)

[*Translation*]

KUNWAR AKHILESH SINGH: First he should speak about Uttar Pradesh.

[*English*]

MR. DEPUTY SPEAKER: Kunwar Akhilesh Singh, I have given you enough opportunity.

...(*Interruptions*)

[*Translation*]

**THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE):** Mr. Deputy Speaker, Sir, I associate myself with the views expressed by Ms. Mamata ji and other women Members on the occasion of International Women's Day. One woman Member was right in saying that women are not weak, they are strong and are capable of protecting their rights. As for the issue of reservation, all hon. Members know that we are in favour of reservation...(*Interruptions*)

SHRI BASU DEB ACHARIA: Introduce the Bill.

SHRI ATAL BIHARI VAJPAYEE: It was introduced.

MR. DEPUTY SPEAKER: Please listen to him.

SHRI ATAL BIHARI VAJPAYEE: But it could not be passed due to circumstances created. Now, the effort is to evolve a consensus and in this direction, a new

[Shri Atal Bihari Vajpayee]

development has taken place. Election Commission has given a formula and that should be considered by all the political parties. Shri Dasmunsi ji was saying that they are ready to support it in whatever form or content. In my opinion, on the basis of that formula. Consensus can be evolved and the bill can be passed after making some modifications.

SHRI BASU DEB ACHARIA: You are not making enough efforts. Try for consensus...(Interruptions)

[English]

SHRI PRIYA RANJAN DASMUNSI: You assured us that you would take the initiative to talk to all the political parties and bring out a formula. Why did you not implement your formula?...(Interruptions)

[Translation]

KUNWAR AKHILESH SINGH: Samajwadi Party approve the formula of Election Commission and we are ready for that.

[English]

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): This matter was brought up when the earlier Chief Election Commissioner was there. He made a suggestion. At that time, the principal Opposition party had reservations about that. They said that the Bill, as introduced, should be passed. On that, there has been no consensus. That is all what the Prime Minister has pointed out. According to your statement today, you are willing to accept any formula. If that is the case, then, there is a possibility.

SHRI PRIYA RANJAN DASMUNSI: I would like to correct myself. The Prime Minister took the initiative in a meeting that he would consult all parties and come out with his own consensus formula. We wanted to know as to what happened to that. If that consensus has been arrived at by the initiative of the Prime Minister, what is the exact position? If there is any change, we do not mind. In whatever form you bring it, we would support it but there has to be reservation. We may have difference of opinion about the Chief Election Commission. Why should we make the Chief Election Commissioner a party to it? The Prime Minister should take the initiative in this regard...(Interruptions)

[Translation]

SHRI ATAL BIHARI VAJPAYEE: Mr. Deputy Speaker, Sir, I am ready to call an all-party meeting to reconsider the issue and I am sure a unanimous solution to this

issue would emerge in the all-party meeting. On the basis of which reservation for women could be provided. As for the issue of Uttar Pradesh, we will have time for detailed discussion.

MR. DEPUTY SPEAKER: It will be fixed in the B.A.C

12.58 hrs.

[Translation]

### SITUATION ARISING OUT OF CABINET'S REPORTED APPROVAL FOR IMPOSITION OF PRESIDENT'S RULE IN UTTAR PRADESH — Contd.

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE): It will be fixed by the B.A.C. Our party Members from Uttar Pradesh or those of other parties. should wait so that a detailed discussion can take place after time is fixed for it.

SHRI BASU DEB ACHARIA: Why to wait?...(Interruptions)

SHRI RAMJI LAL SUMAN: Why should we wait?...(Interruptions)

SHRI ATAL BIHARI VAJPAYEE: Now I am replying to that...(Interruptions)

MR. DEPUTY SPEAKER: Let the hon. Prime Minister conclude and then you can speak.

...(Interruptions)

[English]

SHRI BASU DEB ACHARIA: Why should we wait for that?

...(Interruptions)

MR. DEPUTY SPEAKER: It has been decided by the Business Advisory Committee.

SHRI BASU DEB ACHARIA: It is unconstitutional...(Interruptions) Why should we wait?...(Interruptions)

[Translation]

SHRI RAMJI LAL SUMAN: Please tell us why the largest party in the Legislative Assembly was not called to form the Government?...(Interruptions)